

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:80  
ANSWERED ON:12.11.2010  
IMPACT OF FOREST DWELLERS ACT  
Thomas Shri P. T.

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Union Government has compiled any assessment report on the impact of The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 on the lives of the tribal population in India;
- (b) if so, the details alongwith the outcome thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF TRIBAL AFFAIRS (SHRI KANTILAL BHURIA)

(a) and (c): The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 is applicable only to forest dwelling Scheduled Tribes and other traditional forest dwellers who have been residing in such forests for generations and not the entire tribal population of the country. Assessment of the impact of the provisions of the aforesaid Act on the lives of tribal population was not undertaken as the implementation of the Act is going on.

(b): Does not arise, in view of the answer to parts (a) and (c) of the Question.